

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/14/ (IB)/2017
NAME OF THE PETITIONER(S) : MSC MEDITERRANEAN SHIPPING CO.
NAME OF THE RESPONDENT(S) : OREN HYDROCARBONS PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

Mr. Subhang Nair
Mr. Aakashya Rameshwarai
for M/s. R. Parthasarathy

Respondent



B. Balachandrar
For M. Rajasekhar

Petitioner



ORDER

Counsel representing both the parties are present. On hearing the matter counsel for petitioner stated that he has not filed the affidavit and bank statement and other required statutory formalities to be complied as per the provisions of the IB Code, 2016. Therefore, in view of the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs, the matter stands abated.


(K. Anantha Padmanabha Swamy)
Member (Judicial)